

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P No. 255/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: M/s. Vaid Die Casting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 233 of the Companies Act 2013.

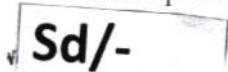
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**ORDER**

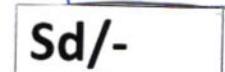
CSP No.255/ 230-232/NCLT/MB/MAH/2017

CSP No.256/ 230-232/NCLT/MB/MAH/2017

None present. List this matter on 27.12.2017.

 **Sd/-**

**V. NALLASENAPATHY**  
 Member (Technical)

 **Sd/-**

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)